

President:

S.K. Gupta Email Id: skg@ainba.tv Contact: 9811036192 TV 100 News

Sr. Vice President:
Anil Gaba
Email Id: anilgaba@ainba.tv
contact: 9812008400
Total TV

Vice President:

Vikram Newar

Email Id: vikramnewar@ainba.tv

Contact: 9831669989

Tazza TV

General Secretary:
Dr. Tejinder Pal Singh
Email Id: tejinder@ainba.tv
Contact: 9464100002
Channel 2

Secretary:
Dr. Prakash Sharma
Email Id: prakash@ainba.tv
Contact: 9755544444
3MBC Insight

Treasurer:
I.D Garg
Email Id: idg@ainba.tv
Contact: 9711996803
Khabrein Abhi Tak

Executive Members:
M.S Walia
Email Id: mswalia@ainba.tv
Contact: 9899944444
Azad TV

A.K Sama Email Id: avtarsama@ainba.tv contact: 9212736899 Fast News Ref No.....

Date 09. 08/201;

TO.

RESPECTED PROF. M. KASIM, ADVISOR (B&CS)-3
TELECOM REGULATORY AUTHORITY OF INDIA
SUBJECT: CONSULTATION PAPER ON "EASE OF DOING
BUSINESS IN BROADCASTING SECTOR".

DEAR SIR,

We highly appreciate the consultation paper released by TRAI.

I am pleased to submit the issues in front of the MEMBER satellite news channel As an Association of channels we are very pleased that TRAI is consulting all concerned.

Q1. Is there a need for simplification of policy framework to boost growth of satellite TV industry? If yes, what changes do you suggest in present policy framework relating to satellite TV channels and why? Give your comments with justification? ANSWER. Yes, certainly there is a great need for simplification of policy framework to boost growth of satellite TV industry.

As an today the policy has moved toward highly restrictive policy where as it should work completely online and every accredited reporter or social worker should be allowed to run channel without bank guarantee Further all its queries need to be clarified on line and it can easily be made aadhaar based

Q2. Is there a need in present policy framework relating to seeking permission for making changes in the name, logo, language, format, etc. related to an operational satellite TV channel? If so, what changes do you suggest and why? Give your comments withjustification?

DAK Received on

C 9 AUG 2017

TELECOM REGULATORY AUTHORITY OF INDIV

4868/24. ANSARI ROAD, DARYA GANJ, NEW DELHI-110002



Ref No.....

Date 0.9 / 0.8 / 2017

President:

S.K. Gupta Email Id: skg@ainba.tv Contact: 9811036192 TV 100 News

Sr. Vice President:
Anil Gaba
Email Id: anilgaba@ainba.tv
contact: 9812008400
Total TV

Vice President:

/ikram Newar
Email Id: vikramnewar@ainba.tv
Contact: 9831669989

Tazza TV

General Secretary:
Dr. Tejinder Pal Singh
Email Id: tejinder@ainba.tv
Contact: 9464100002
Channel 2

Secretary:
Dr. Prakash Sharma
Email Id: prakash@ainba.tv
Contact: 9755544444
SMBC Insight

Treasurer:
I.D Garg
Email Id: idg@ainba.tv
Contact: 9711996803
Khabrein Abhi Tak

Executive Members:
M.S Walia
Email Id: mswalia@ainba.tv
Contact: 9899944444
Azad TV

A.K Sama
Email Id: avtarsama@ainba.tv
Contact: 9212736899
Fast News

ANSWER. Change of name logo, language, format, etc. related to an operational satellite TV channel should we left to the channel itself and necessary information should only be provided to the ministry and incase an any objection the ministry can ask for the same for the clarification but preapproval should not be necessary.

rocess of TV channels needs simplification? Give your comments with justification?

ANSWER. Yes, Annual Removal Process of a TV channel is unnecessary process when the ministry already have all power to cancel the license for the objectionable actions of a TV channel.

Q3. Do you agree with some of the stakeholders

Q4. Do you agree with stakeholders' comments that coordination with multiple agencies/ Government departments related to starting and operating of TV channel can be simplified? If so, what should be the mechanism and framework for such single window system? Give your comments with justification? ANSWER. In this new world it is easy to modernize on line the whole process and no follow up should be required and all clarifications should be online there should be no bank guarantee requirement for accredited reporters and social workers

Q5. Is present framework of seeking permission for temporary up linking of live coverage of events of national importance including sports events is complicated and restrictive? If yes, what changes do you suggest and why? Give your suggestions with justification.



President:

S.K. Gupta Email ld: skg@ainba.tv Contact: 9811036192 TV 100 News

Sr. Vice President:
Anil Gaba
Email Id: anilgaba@ainba.tv
contact: 9812008400
Total TV

Vice President:

Vikram Newar Email Id: vikramnewar@ainba.tv Contact: 9831669989 Tazza TV

General Secretary:
Dr. Tejinder Pal Singh
Email Id: tejinder@ainba.tv
Contact: 9464100002
Channel 2

Secretary:

Dr. Prakash Sharma Email ld: prakash@ainba.tv Contact: 9755544444 SMBC Insight

Treasurer:
I.D Garg
Email Id: idg@ainba.tv
Contact: 9711996803
Khabrein Abhi Tak

Executive Members:
M.S Walia
Email Id: mswalia@ainba.tv
Contact: 9899944444
Azad TV

A.K Sama
Email Id: avtarsama@ainba.tv
Contact: 9212736899
Fast News

Ref No.....

Date 09/08/2017

ANSWER. Yes, all noncommercial events/security required events, should be free from seeking of permission for temporary up linking of live coverage of events of national importance including sports events. As we as such a large country needs more coverage of all events happening in India except where there is a security threat or are commercial in nature. Most of channels feel it is a unnecessary control

Q6. Do you feel the need to simplify policy framework for seeking permission/ license for starting and running of following services-

- (iii) Teleport services
- (iv) DTH service

If yes, what change do you suggest so that process of grant of permission/ license can be simplified and expedited? Give your comments with justification.

ANSWER. Teleport services are an integral part of satellite channels .Permission should not be required if a channel is given permission to run teleport service for its own use Should be an integral part of license. Nobody is able to explain why a TV channel should go to a teleport service provider rather than using its own teleport

Reference DTH services: the policy of their rates charged from satellite TV channels should be implemented seriously .All DTH and MSO are taking it as a joke AND MAKING A MOCKERY OF CONTROLLED CHARGES DIRECTION

Q7. As per your understanding, why open sky policy for Ku band has not been adopted when it is permitted for 'C' band? What changes do you suggest to simplify



President:

S.K. Gupta Email Id: skg@ainba.tv Contact: 9811036192 TV 100 News

Sr. Vice President:
Anil Gaba
Email Id: anilgaba@ainba.tv
contact: 9812008400
Total TV

Vice President:
Vikram Newar

Email Id: vikramnewar@ainba.tv Contact: 9831669989 Tazza TV

General Secretary:

Dr. Tejinder Pal Singh
Email Id: tejinder@ainba.tv
Contact: 9464100002
Channel 2

Secretary:
Dr. Prakash Sharma
Email Id: prakash@ainba.tv
Contact: 9755544444
SMBC Insight

Treasurer:
I.D Garg
Email Id: idg@ainba.tv
Contact: 9711996803
Khabrein Abhi Tak

Executive Members:
M.S Walia
Email Id: mswalia@ainba.tv
Contact: 9899944444
Azad TV

A.K Sama Email Id: avtarsama@ainba.tv Contact: 9212736899 Fast News Ref No.....

Date 09 08 2017

hiring of Ku band transponders for provision of DTH/HITS services? Give your comments with justification. ANSWER.

DEAR RESPECTED SIR there is no rational behind this policy at all.

Q8. What are the operational issues and bottlenecks in the current policy framework related to-

(iii) Teleport services

(iv) DTH service

ANSWER. We have no comments on it as all our members are satellite news channels

Q9. What are the specific issues affecting ease of doing business in cable TV sector? What modifications are required to be made in the extant framework to address these issues? Give your comments with justification.

ANSWER. Sir we have no comments on it as none of our member is cable operator but all are satellite news channels.

Q10. Is there a need to increase validity of LCO registration from one year? In your view, what should be the validity of LCO registration? Give your comments with justification.

ANSWER. Sir we have no comments on it as none of our member is LCO we are all satellite TV channels.

Q11. What are the issues in the extant policy guidelines that are affecting the ease of doing business in FM sector? What changes and modifications are required to address these issues? Give your comments with justification.



President:

S.K. Gupta Email ld: skg@ainba.tv Contact: 9811036192 TV 100 News

Sr. Vice President:
Anil Gaba
Email Id: anilgaba@ainba.tv
contact: 9812008400
Total TV

Vice President:
Vikram Newar
Email Id: vikramnewar@ainba.tv
Contact: 9831669989
Tazza TV

General Secretary:
Dr. Tejinder Pal Singh
Email Id: tejinder@ainba.tv
Contact: 9464100002
Channel 2

Secretary:
Dr. Prakash Sharma
Email Id: prakash@ainba.tv
Contact: 9755544444
SMBC Insight

Treasurer:
I.D Garg
Email Id: idg@ainba.tv
Contact: 9711996803
Khabrein Abhi Tak

Executive Members:
M.S Walia
Email Id: mswalia@ainba.tv
Contact: 9899944444
Azad TV

A.K Sama
Email Id: avtarsama@ainba.tv
Contact: 9212736899
Fast News

Ref	No	 		
, , ,	11011	 		

Date.....

- -11 11U. UI 1 100140 10

ANSWER. Sir we have no comments as none of our member is FM radio.

Q12. Is there a need to streamline the process of assignment of frequency by WPC and clearances from NOCC to enhance ease of doing business? What changes do you suggest and why?

ANSWER. Sir we have no comments from our members on this subject.

Q13. What are the reasons for delay for allocation of frequencies by WPC? What changes do you suggest to streamline the process? Give your comments with justification.

ANSWER. . Sir we have no comments from our members on this subject.

Q14. What are the key issues affecting the indigenous manufacturing of various broadcasting equipment and systems. How these issues can be addressed?

ANSWER. . Sir we have no comments from our members on this subject.

Q15. Is there any other issue which will be relevant to ease of doing business in broadcasting sector? Give your suggestions with justification.

ANSWER. All matters discussed above are totally relevant issues.

Q16. Are there any issues in conducting trial projects to assess suitability of a new technology in broadcasting sector? Give your comments with justification.



President:

S.K. Gupta Email Id: skg@ainba.tv Contact: 9811036192 TV 100 News

Sr. Vice President:
Anil Gaba
Email Id: anilgaba@ainba.tv
contact: 9812008400
Total TV

Vice President:

Vikram Newar Email Id: vikramnewar@ainba.tv Contact: 9831669989 Tazza TV

General Secretary:

Dr. Tejinder Pal Singh

Email Id: tejinder@ainba.tv

Contact: 9464100002

Channel 2

Secretary:
Dr. Prakash Sharma
Email Id: prakash@ainba.tv
Contact: 9755544444
SMBC Insight

Treasurer:
I.D Garg
Email Id: idg@ainba.tv
Contact: 9711996803
Khabrein Abhi Tak

Executive Members:
M.S Walia
Email Id: mswalia@ainba.tv
Contact: 9899944444
Azad TV

A.K Sama Email Id: avtarsama@ainba.tv Contact: 9212736899 Fast News Ref No.....

Date 09/08/2017

ANSWER. Like for monitoring earlier DAVP was insisting on TAM now on BARC which is changing technology and not appreciated by our members.

The technology is changing so fast that any such move is counterproductive.

All monitoring should be done by EMMC AND NO BODY ELSE. MONITORING BY BARC OR TAM ARE NOT PRODUCTIVE AND NOR HELPFUL.

Q17. What should the policy framework and process consideration and approval of such trial projects? ANSWER.A STUDY TEAM SHOULD UNDERSTAND WHAT IS HAPPENING IN FIRST WORLD.

Q18. Stakeholders may also provide their comments with justification on any other issue relevant to the present consultation paper.

ANSWER; All took up issues are relevant.

REGARDS

S K GUPTA
PRESIDENT

001cc

ALL INDIA NEWS BROADCASTERS ASSOCIATION (REGD)